

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 26th SEPTEMBER, 2022, 10:30 A.M.

CP (IB) No. 25/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Shree Govind Alloys Pvt. Ltd. -Vs- Shivom Minerals Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Saswat K. Acharya, Adv.

For Respondent (s)

Mr. Nikhil S Jangid, Adv.

Mr. Shaunak Mitra, Adv.

Mr. Patita Paban Bishwal, Adv.

ORDER

Ld. Counsel Mr. S. K. Acharya appears on behalf of the Petitioner/Operational Creditor. Respondent is represented by Ld. Counsel Mr. P. P. Bishwal, who seeks one week time to file a sur-rejoinder in response to the rejoinder filed by the petitioner. They may do so by following the procedure specified under law within a week's time. List the matter for hearing on 15.11.2022.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)